

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 14.03.2019

NOTICE

Take notice that the matters adjourned vide notice dated 06.03.2019 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original Date of Hearing	Next Date of Hearing
1.	Transfer Original Petition (AT) (MRTP) No. 01 of 2017 (Old RTPE No. 89/2001)	Suneja Tower- II Flat Owners Welfare Association Vs. Suneja Tower Pvt. Ltd &Ors.	07.03.2019	16.04.2019
2.	Competition Appeal (AT) No. 19 of 2017	Meru Travels Solutions Pvt. Ltd. Vs. Competition Commission of India &Ors. With	07.03.2019	24.04.2019
3.	Competition Appeal (AT) No. 20 of 2017	Fast Track Call Cab Pvt. Ltd. Vs. Competition Commission of India &Ors.	07.03.2019	24.04.2019
4.	Competition. App. (AT) No. 82 of 2018	Amit Mittal Vs DLF Ltd & Anr	07.03.2019	25.04.2019
5.	Comp. App. (AT) (Ins) No. 139 of 2018	Vishal Vijay Kalantri Vs. DBM Geotechnics&ConstructionsPvt. Lt &Anr.	07.03.2019	16.04.2019
6.	Comp. App (AT) No. 102 of 2018	Shirish Deepak Kulkarni Vs. Union of India	07.03.2019	18.04.2019

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By Order
-sd/-

Registrar